GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO. 494

TO BE ANSWERED ON THE 26TH JUNE, 2019/ ASHADHA 5, 1941 (SAKA)

FINANCIAL ASSISTANCE FOR NAXAL AFFECTED AREAS

†494. SHRI RAM NATH THAKUR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Central Government is providing adequate financial assistance to State Governments equipping police personnel with modern gadgets and equipments in the naxal-affected areas;

(b) if so, the amount allocated to Bihar during the current financial year for modernisation of police force; and

(c) whether Government would provide adequate resources to State Governments for police modernisation to ensure better policing?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)

(a) to (c): The responsibility of equipping the state police forces lies with the State Governments by virtue of 'Police' being a State subject. However, Government of India supplements the efforts of State Governments by providing central assistance under the scheme of 'Assistance to States for Modernisation of Police' to strengthen police infrastructure. Under this Scheme, State Governments are provided central assistance for acquiring advanced weaponry such as Assault Rifles, all types of surveillance equipments including Unmanned Aerial

Vehicles (UAVs), Night Vision Devices (NVDs), CCTV Surveillance system & body worn camera systems, modern communication equipments and state-of-the-art equipments for intelligence branch and forensic science laboratories. Further, Jammu & Kashmir, insurgency affected North Eastern States and Left Wing Extremism(LWE) affected districts are provided with assistance for purchase of operational vehicles and for construction of police buildings, etc. Bihar has been allocated an amount of Rs. 27.62 crores in 2019-20.

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